

ITEM NO.5

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 5 in CIVIL APPEAL NO. 10845 OF 2011

KAMAL KUMAR SRIVASTAVA

Appellant (s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

(With appln(s) for exemption from filingn O.T. and early hearing and recalling the court's order and permission to file additional documents and with prayer for interim relief and office report)

Date: 18/10/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s) M/S Anuradha & Associates,Adv.

For Respondent(s)/ Mr. V.N. Raghupathy,Adv.
Applicant Mr. Vijay Kumar Pandita,Adv.
Mr. R.D. Upadhyay,Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. for early hearing is dismissed for the present.
Counsel is permitted to renew it in the year 2014.

[Madhu Bala]
Court Master

[Savita Sainani]
Court Master